

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 9<sup>th</sup> June, 2021

**No. LJ(B).53/93/Pt/192-** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrates in the interest of Public Services within Ri-Bhoi District with immediate effect and until further orders:-

Sl. No	NAME OF OFFICER (S)	DESIGNATION	OFFICE/DEPTT.
1.	DR. IVAN T. CHALLAM	Senior A.H. & Veterinary Officer (Poultry)	O/o A.H. Veterinary, Ri-Bhoi District, Nongpoh
2.	DR. ALBERT STEVEN THANGKHIEW	Senior A.H. & Veterinary Officer	O/o Zonal Feed Mill, Umsning, Ri Bhoi District
3.	DR. (MRS) RIRITY KHARBULI	Assistant Director (Fodder)	O/o Regional Cross Bred Cattle Breeding Project, Kyrdemkulai, Ri Bhoi District



(L.K. Swett)

*Under Secretary to the Government of  
Meghalaya,  
Law (B) Department*

Dated Shillong the 9<sup>th</sup> June,

Memo No. LJ(B).53/93/Pt/192-A  
2021

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The District Magistrate, Ri-Bhoi District, Nongpoh with reference to letter No. DCRB(L&O) COVID-19/02/2020/34 Dtd. Nongpoh the 8<sup>th</sup> June 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,  
Law (B) Department*